

Fourteenth Lok Sabha

Session : 9

Date : 12-12-2006

Participants : [Lagadapati Shri Rajagopal](#)

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Title: Need to provide relief to the farmers whose crops have been destroyed due to recent floods in the districts of Krishna, Guntur and Prakasam of Andhra Pradesh.

SHRI L. RAJAGOPAL (VIJAYAWADA): Sir, I would like to bring to the notice of the Government the damaged caused by the recent cyclonic storm.

MR. SPEAKER: You have raised it earlier also. Again, there will be the same reply. आप अपनी बात जल्दी समाप्त करिए।

SHRI L. RAJAGOPAL : Sir, due to storm, paddy, rice and pulses have been discoloured and damaged. I would request the Government of India to consider giving relaxation in the guidelines for procuring paddy, rice and pulses. I would request that the moisture content be raised to 20 per cent from 17 per cent; for discoloured grain to 15 per cent from 3 per cent and for shrunken and immature grain to 6 per cent from 3 per cent. Similarly, for rice, the moisture content may be raised to 16 per cent and for discoloured rice, up to 20 per cent. As regards pulses, the damaged pulses up to 6 per cent from the existing 3 per cent, the moisture content, up to 15 per cent from 12 per cent. Unless these guidelines are relaxed, it is very difficult for the paddy, rice and pulses to be sold in the market. Its procurement is also very difficult.

SHRI D. NARBULA (DARJEELING): Sir, I want to raise a matter under Rule 377.

MR. SPEAKER: We have not yet taken up the Matters under Rule 377. स्पेशल मेंशन करना है, तो कीजिए।

... (*Interruptions*)

श्री गणेश सिंह : महोदय, यह बहुत महत्वपूर्ण मामला है। ... (ब्यवधान)

अध्यक्ष महोदय : हम आपको मौका नहीं देंगे। यह इसमें नहीं आता है। इसके लिए मोशन देना होता है।

... (ब्यवधान)

अध्यक्ष महोदय : यह क्या हो रहा है?

... (ब्यवधान)

MR. SPEAKER: I will not give you a chance to speak. You see the rule first.

... (*Interruptions*)

MR. SPEAKER: This is very difficult. Mr. Malhotra, I would request you to please control your Member.

...(व्यवधान)

अध्यक्ष महोदय : हम एडजर्न कर देंगे।

...(व्यवधान)

अध्यक्ष महोदय : नोटिस देने पर हम डिसाइड करेंगे कि किसे बुलायें?

... (*Interruptions*)

MR. SPEAKER: Do not record even one word.

(Interruptions) ... (Not recorded)

श्री गणेश सिंह : अध्यक्ष महोदय, मैंने समय मांगा है। महोदय, मुझे बताया जाए कि हम कहां पर यह बात कह सकते हैं? अध्यक्ष महोदय, यह लोगों का सवाल है। ... (व्यवधान)

MR. SPEAKER: But he is forcing me. If he wants to discuss the conduct of the Governor, there has to be a Motion. He has to read the rules first.

... (*Interruptions*)

MR. SPEAKER: Very well, I will adjourn the House. Let the hon. Members decide how to conduct the House. Shri Nakul Das Rai.

... (*Interruptions*)

MR. SPEAKER: You are deliberately interrupting the proceedings of the House. Either you do not know the rules or you are deliberately doing this. If this is not controlled, then I will adjourn the House. Let the country see. Shri Nakul Das Rai to speak.